

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201  
C.P.(IB)/19(AHM)2024

**Proceedings under Section 59 IBC**

**IN THE MATTER OF:**

Ashish Shah Liquidator of ECA Trading Services Limited

.....Applicant

**Order delivered on 07/02/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon,ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 12.03.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**